

Annexure-7

Name of the Corporate Debtor		PIONEER GAS POWER LIMITED		Date of Commecement of CIRP		12.01.2024							
List of Creditors as on 06.06.2024													
List of operational creditors (Government dues)													
Sl.No	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount in Rs.		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?				% of voting share in CoC, if applicable	Amount of claim not admitted	Remarks, if any
1	Asst. Commissioner of Income Tax	Government	31-01-2024	2,22,16,128	2,22,16,128	Unsecured	No	NA	0	0	0	-	
2	Employees Provident Fund Organisation	Government	27-02-2024	9,76,62,979	9,76,62,979	Unsecured	No	NA	0	0	0	0	
Total				11,98,79,107	11,98,79,107	-	-	-	-	-	-	-	

Gandluri Ramanjaneyulu, Designated Partner & Authorized Signatory
for Bright Star Resolution Professionals LLP,
Resolution Professional of M/s. Pioneer Gas Power Limited.
Regd. No. :IBBI/IPE-0158/IPA-3/2023-24/50072
Date: 06.06.2024

